

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.401
CP(CAA)63/ND/2022

IN THE MATTER OF:

Jasch Industries Limited	...	Applicant
And		
Jasch Gauging technologies limited	...	Respondent

Order under Section230-232

Order delivered on 18.04.2023

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Renotified To 19.04.2023.

Sd/-
Court Officer